

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 12TH DAY OF FEBRUARY, 2001

Original Application No. 1492 of 2000

CORAAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Sharma Rawat, son of Shri Ganga Ram
R/o Chaudhri Mohalla, posted as C.P.Sweeper
Zamaniya Head Post Office, Zamaniya
District Ghazipur.

... Applicant

(By Adv: Shri R.U.Anasari)

Versus

1. Post Master General, Allahabad Region, Allahabad.
2. Superintendent of Post Offices, Ghazipur Division, Ghazipur.
3. Asstt. Supdt of Post Office, U.P.Mandal Zamaniya, Ghazipur.
4. Accounts Officer, Divisional Office, Post Office Zamaniya, district Ghazipur.

... Respondents

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

BY this application u/s 19 of A.T.Act 1985 applicant has prayed for a direction to the respondents to regularise his service on the post of C.P.Sweeper in the Head Post office Zamaniya, Ghazipur as a regular Departmental Sweeper as Group 'D' employee with all benefits. The learned counsel for the applicant has submitted that applicant is serving since 1981 and he has put in sufficient period as casual worker. Reliance has also been placed on the Govt. order dated 8.12.1992. However, before coming to this Tribunal the applicant made several representations. Last such representation was

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made on 23.9.2000, a copy of which has been filed as (Annexure 90. Since applicant has already approached the authorities which are competent to grant relief claimed in this OA, in our opinion it shall be better to ask the respondents to decide the representation of the applicant by a reasoned order within a specified time.

The OA is accordingly disposed of finally with the direction to the respondent no.1, Post Master General, Allahabad Region Allahabad to decide the representation of the applicant by a reasoned order within three months from the date a copy of this order is filed before him. To avoid delay it shall be open to the applicant to file a fresh copy of the representation alongwith copy of this order.

There will be no order as to costs.


MEMBER(A)


VICE CHAIRMAN

Dated: 12.2.2001

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